COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NOS. 710 & 708 OF 2016 IN DFR NO. 3024 OF 2016

Dated: 11th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Jharkhand Bijli Vitran Nigam Ltd. ... Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Ramesh P.Bhatt, Sr. Adv.

Mr. Himanshu Shekhar Mr. Mohit Kumar Shah Mr. Aabhas Parimal Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

Mr. Anand K. Ganesan for R-2

ORDER

IA NO. 708 OF 2016

(Appl. for condonation of delay in filing)

We have heard learned counsel for the parties.

Order is Reserved.

(I.J. Kapoor) Technical Member

ts/kt

(Justice Ranjana P. Desai) Chairperson